

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-58-2020**

Mohd. Khalid Bapari

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri Kautuk Raikar, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 14 October 2020****P.C. :**

Shri Gaurish Nagvenkar, the learned Additional Public Prosecutor, informs the Court that though he has not been assigned the file he will ensure that the learned Additional Public Prosecution in charge will take instructions and try to file the prosecution say by next week.

2. Post the matter on 21.10.2020.

DAMA SESHADRI NAIDU, J.

NH